

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

LOK SABHA

UNSTARRED QUESTION No. 245
TO BE ANSWERED ON 01.12.2015

Financial Assistance for Sports

245. SHRI SUNIL KUMAR MONDAL:
SHRI C.R. CHAUDHARY:
SHRI KIRTI AZAD:
SHRI DEVJI M. PATEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of schemes being implemented and total budget allocation made by the Government in the previous and current year to develop the sport skills and to encourage the sportspersons in the country, State/UT-wise, particularly in West Bengal and Rajasthan;

(b) whether funds has been released for the purpose and if so, the details thereof along with the expenditure incurred;

(c) whether the Government is providing financial assistance/pension to present/former award winning national/ international level sportspersons, if so, the details thereof including the criteria for selecting beneficiaries and the number of beneficiaries, State/UT-wise;

(d) whether the Government is likely to create employment cell in the Ministry to assist such sportspersons to get employment in various public sector undertakings, banks and other Government organisations and to coordinate in this respect and if not, the reasons therefor; and

(e) the details of proposals/plans to construct stadia in each District/Tehsil of the country?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)

(a) & (b): The Government of India is implementing a number of schemes for developing sports skills and encouraging sportspersons in the country. However, no State/UT- wise allocation is made under these scheme. The main schemes include Rajiv Gandhi Kehl Abhiyan (RGKA), Urban Sports Infrastructure Scheme and Scheme of Assistance to NSFs.

Rajiv Gandhi Khel Abhiyan (RGKA), which is a centrally sponsored scheme introduced in 2014-15 aims at construction of Integrated Sports Complexes in all block panchayats of the country in a phased manner and providing access to organized sports competitions at block, district, state and national levels.

Urban Sports Infrastructure Scheme, introduced in 2010-11, envisages development of playfields by the State Governments through Playfield Associations, coach development programme through Central and State Governments, creation of infrastructure including laying of artificial turfs for hockey, football and athletics, and construction of multi-purpose hall. Under the Scheme, State Governments, local civic bodies, schools, colleges, universities and sports control boards are eligible for assistance.

Under the Scheme of Assistance to National Sports Federations, assistance is provided for organizing national championships, participation of Indian teams in international tournaments, training of sportspersons etc.

Further, for identifying the talent and nurturing and training of the identified talent, the Sports Authority of India is also running various schemes including:

- (i) National Sports Talent Contest (NSTC)
- (ii) Army Boys Sports Companies (ABSC)
- (iii) Special Area Games (SAG)
- (iv) SAI Training Centres (STC)
- (v) Centres of Excellence (COE)

Trainees under the schemes are provided with stipend, sports kit, accidental insurance, competition exposure, etc.

The total allocated budget and expenditure incurred for the year 2014-15 and 2015-16 is given in the Annexure-I.

State wise details of funds released under RGKA and USIS for the year 2014-15 and 2015-16 are given in the Annexure-II.

(c) The Ministry provides lump sum ex-gratia financial assistance from the National Welfare Fund to the sportspersons of yesteryears and their families, who are now living in indigent conditions and whose annual income

is less than Rs. 2 lakhs. The funds of the National Welfare Fund for Sportspersons can be utilized for the following purpose.

(i) to provide suitable assistance to outstanding sportspersons now living in indigent circumstances;

(ii) to provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury;

(iii) to provide suitable assistance to outstanding sportspersons who bring glory to the country in international field and who are disabled as an after effect of their strenuous training or otherwise and to provide them assistance for medical treatment;

(iv) to administer and apply the funds of the Fund to promote the welfare of the sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances;

(v) to administer and apply the funds of the Fund for active sportspersons individually or collectively as a group;

(vi) to encourage and provide assistance in cash or kind (sports equipments, kit, etc) to budding sportspersons, in their pursuit for achieving excellence in sports;

(vii) to do all other things which are incidental to the above objectives.

Under the Scheme of National Welfare Fund, 20 Sportspersons are getting pension and during 2015-16 financial assistance has been given to 7 sportspersons.

The Ministry provides lifelong monthly pension to meritorious sportspersons who have won medals in Olympics Games, Asian Games, Commonwealth Games, World Championships in the disciplines of Olympic Games, Asian Games and Commonwealth Games, and Paralympic Games, after they retire from active sports or they attain the age of 30 years, whichever is later, at following rates:

S. No.	Category of meritorious sportspersons	Rate of Pension (Rs./per month)
1	Medalists at the Olympic Games	10000
2	Gold medalists at the World Cup/World Championships in Olympic and Asian Games disciplines	8000
3	Silver and Bronze medalists at the World Cup/World Championships in Olympic and Asian Games disciplines	7000
4	Gold medalists of the Asian/Commonwealth Games	7000
5	Silver and Bronze medalists of the Asian/Commonwealth Games	6000
6	Gold Medalists of Paralympic Games	5000
7	Silver medalists of Paralympic Games	4000
8	Bronze Medalists of Paralympic Games	3000

Under the Scheme of Pension to Meritorious Sportspersons, 630 sportspersons are getting monthly pension.

(d) There is no proposal to create a placement cell in the Ministry of Youth Affairs and Sports. Recruitment of meritorious sportspersons against vacancies reserved for sports quota is already being done in Central Government offices in terms of extant instructions of the Ministry of Personnel, Public Grievances and Pension.

(e) There is no scheme in the Department for construction of stadia in each District/Tehsil of the Country.

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 245 to be answered on 01.12.2015 regarding 'Financial Assistance for Sports' by SHRI SUNIL KUMAR MONDAL, SHRI C.R. CHAUDHARY, SHRI KIRTI AZAD and SHRI DEVJI M. PATEL;

Statement of funds allocated and expenditure incurred under various Plan and Non-Plan Schemes of the Department of Sports

A: Plan Schemes

(Rs. in crore)					
S. No.	Name of the Scheme	Funds allocated 2014-15	Expenditure 2014-15	Funds allocated 2015-16	Expenditure 2015-16 (upto 26.11.2015)
1.	Rajiv Gandhi Khel Abhiyan (RGKA)[Erst while Panchayat Yuva Krida aur Khel Abhiyan, PYKKA]	200.00	85.00	95.00	0.00
2.	Urban Sports Infrastructure Scheme	40.00	25.00	25.00	0.00
3	Assistance to National Sports Federations (NSFs)	185.00	175.44	185.00	139.97
4	Scheme of Human Resource Development in Sports (Erstwhile Talent Search & Training)	10.00	0.31	5.00	0.40
5	National Sports Development Fund	5.00	3.75	5.00	5.00
6	Promotion of sports among disabled	7.00	3.58	4.00	0.88
7	Special Cash awards to medal winners in international sports events	13.20	12.49	30.00	15.17
8	Pension to meritorious sportspersons	2.00	1.09	2.00	0.00
9	Sports Authority of India	392.00	386.85	345.78	233.39
10	Laxmibai National University of Physical Education, Gwalior	40.00	39.90	45.00	33.68
11	National Anti Doping Agency (NADA)	2.00	1.50	2.50	0.46

S. No.	Name of the Scheme	Funds allocated 2014-15	Expenditure 2014-15	Funds allocated 2015-16	Expenditure 2015-16 (upto 26.11.2015)
12	National Dope Testing Laboratory (NDTL)	9.00	8.26	8.90	6.62
13	Scheme for contribution to World Anti Doping Agency (WADA)	0.60	0.60	0.60	0.00
14	Commonwealth Games, 2010	0.10	0.00	0.10	0.00
New Schemes					
15	National Institute of Sports Sciences and Sports Medicine	1.00	0.00	0.50	0.00
16	National Institute of Sports Coaching, Patiala	1.00	0.00	0.00	0.00
17	National Physical Fitness Plan- Setting up of Resource Centre at LNUPE, Gwalior	0.10	0.00	0.10	0.00
18	Scheme for identification and nurturing of sporting talent in the country (INSTAL)- Sports Schools at District level	1.00	0.00	0.50	0.00
19	Enhancement of sports facilities in Jammu and Kashmir	200.00	0.10	100.00	0.00
20	setting up national sports university in Manipur	100.00	0.00	50.00	0.00
21	National Sports Talent Search System Programme	50.00	0.10	100.00	0.00
	Total	1269.00	743.97	1004.98	435.57

B: Non-Plan Schemes

(Rs. in crore)

S. No	Name of the Scheme	Funds allocated 2014-15	Expenditure 2014-15	Funds allocated 2015-16	Expenditure 2015-16 (upto 26.11.2015)
1.	Arjuna Award	1.10	1.02	1.10	1.00
2.	Dhyanchand Award	0.20	0.15	0.20	0.15
3.	Dronacharya Award	0.32	0.30	0.32	0.30
4.	Sports Authority of India	49.10	51.55	58.61	43.96
5.	Laxmibai National University of Physical Education	11.46	11.79	15.00	7.50
6.	National Welfare Fund for sportspersons	1.00	1.00	1.00	0.00
7.	Grants to NCC/Physical Education and other expenditure	0.01	0.00	0.00	0.00
8	Commonwealth Games 2010	0.00	0.00	0.00	0.00
	Total	63.19	65.81	76.23	52.91

Annexure-II

States wise details of funds released under the Rajiv Gandhi Khel Abhiyan (RGKA) for the year 2014-15

Sl. No	Name of State/UTs	Competition						
		HRSF*	Rural	National	Women	NEG*	LWE*	TOTAL (in Rs.)
1	Andhra Pradesh		3,05,61,024					3,05,61,024
2	Arunachal Pradesh			68,00,000				68,00,000
3	Assam	1,27,00,000						1,27,00,000
4	Gujarat		4,46,00,000	25,50,000	1,12,20,000			5,83,70,000
5	Haryana		2,16,55,227	25,50,000	63,17,091			3,05,22,318
6	Himachal Pradesh		1,49,00,000		30,60,000			1,79,60,000
7	Jammu & Kashmir		79,58,700		33,66,000			1,13,24,700
8	Jharkhand			25,50,000				25,50,000
9	Karnataka		4,12,56,993	76,50,000	1,01,50,000			5,90,56,993
10	Kerala		3,69,09,356		47,60,000			4,16,69,356
11	Maharashtra		3,61,47,219	17,00,000	98,89,437		41,00,000	5,18,36,656
12	Madhya Pradesh		5,48,30,602	51,00,000	1,60,65,039		1,25,00,000	8,84,95,641
13	Manipur		93,20,470		30,60,000	18,00,000		1,41,80,470
14	Meghalaya		61,58,875		7,50,000	29,80,000		98,88,875
15	Mizoram		99,12,050		18,13,333	16,00,000		1,33,25,383
16	Odissa		4,69,60,000					4,69,60,000
17	Punjab		2,74,00,000		74,80,000			3,48,80,000
18	Sikkim		52,60,000			8,00,000		60,60,000
19	Telangana		4,97,00,000		34,00,000		2,29,00,000	7,60,00,000
20	Tripura		1,01,36,304		27,20,000	16,00,000		1,44,56,304
21	Uttarakhand		1,45,20,170		24,58,333			1,69,78,503
22	Uttar Pradesh		12,93,15,574				31,60,000	13,24,75,574
23	West Bengal		4,46,35,703		64,60,000			5,10,95,703
	TOTAL	1,27,00,000	64,21,38,267	2,89,00,000	9,29,69,233	87,80,000	4,26,60,000	82,81,47,500
24	SAI			82,00,000				82,00,000
	TOTAL							83,63,47,500
25	MD RGKA (A&P)							20,65,130
	TOTAL							83,84,12,630

* Himalayan Region Sports Festival (HRSF), North East Game (NEG) and Left Wing Extremism (LWE).

State wise details of funds released under Rajiv Gandhi Khel Abhiyan (RGKA) during 2015-16 (upto 26.11.2015)

Sl. No.	Name of State/UTs		Competition				Amount released (in Rs.)
			Rural	National	Women	NEG*	
1	Andhra Pradesh		2,74,50,000				2,74,50,000
2	Assam				34,42,500	20,25,000	54,67,500
3	Himachal Pradesh		60,95,449		11,47,500		72,42,949
4	Jammu & Kashmir			37,39,000			37,39,000
5	Manipur		35,62,500		11,47,500		47,10,000
6	Mizoram		27,75,000		13,96,950	17,58,000	59,29,950
7	Nagaland		52,50,000		5,84,375		58,34,375
8	Odisha		3,62,37,926		27,75,000		3,90,12,926
9	Punjab		66,36,787	37,30,000	8,15,877		1,11,82,664
10	Rajasthan		1,84,87,500				1,84,87,500
11	Sikkim		19,72,500				19,72,500
12	Tamil Nadu		1,66,63,110	35,26,000	39,37,352		2,41,26,462
13	Tripura		39,75,000		6,80,000	6,00,000	52,55,000
	TOTAL		12,91,05,772	1,09,95,000	1,59,27,054	43,83,000	16,04,10,826
14	SAI	NSW		29,13,968			29,13,968
		LNCPE		42,93,000			72,06,968
	TOTAL		12,91,05,772	1,82,01,968	1,59,27,054	43,83,000	16,76,17,794

* North East Game (NEG)

State-wise details of funds released under Urban Sports Infrastructure Scheme (USIS) during 2014-15

(Rs. In crore)

S. No.	State	Project	Grant released
1.	Maharashtra	Laying of synthetic athletic track at Armed Forces Medical College (AFMC), Pune	3.00
2.	Assam	Construction of Multi-purpose indoor hall at Gauhati University, Guwahati.	1.80
3.	Karnataka	Construction of Multi-purpose indoor hall at Belgaum.	1.80
4.	Andhra Pradesh	Laying of synthetic athletic track at Acharya Nagarjuna University, Nagarjuna nagar, District Guntur, Andhra Pradesh.	1.00
5.	Madhya Pradesh	Laying of synthetic athletic track at Devi Ahilya Vishwavidyalaya, Takshshila Campus, Khandwa Road, Indore, Madhya Pradesh	1.00
6.	Himachal Pradesh	Laying of synthetic hockey field at Indira Stadium, Una. (Balance installment of the project sanctioned on 17.03.2011)	1.50
7.	Meghalaya	Laying of synthetic athletic track at Jawaharlal Nehru Complex, Shilong. (Balance installment of project sanctioned on 01 st March, 2012)	1.20
8.	Tamil Nadu	Construction of Multi-purpose indoor hall at Vaduvur Higher Secondary School, Thiruvarur District. (2 nd Installment of the project sanctioned on 03 rd January, 2013)	2.40
9.	Mizoram	Laying of synthetic football turf at Chhangphut playground, Champhai, Mizoram (Balance installment of project sanctioned on 16 th July, 2013).	1.50
10.	Arunachal Pradesh	Laying of Astro-turf Hockey field at Sports Complex, Chimpu, Itanagar (Balance installment of project sanctioned on 14 th February, 2013).	3.74
11.	Haryana	Laying of synthetic athletic track at Maharishi Dayanand University, Rohtak.	1.00
12.	Uttar Pradesh	Laying of Astro-turf Hockey field at Banarash Hindu University, Varanasi	1.00
13.	West Bengal	Construction of Multi-purpose indoor hall at University of Calcutta.	0.58
14.	Maharashtra	Construction of Multi-purpose indoor hall at University of Mumbai.	1.00
15.	Jharkhand	Laying of Astro-turf Hockey field at Ranchi University.	0.62
16.	Karnataka	Laying of synthetic athletic track at Chamarajanagar, Chamarajanagar District, Karnataka.	0.75
17.	Punjab	Construction of Multi-purpose indoor hall at Tarn Taran, Punjab. (Second installment of the project sanctioned on 17 th March, 2011).	1.00

Total	24.89
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State-wise details of funds released under Urban Sports Infrastructure Scheme (USIS) during 2015-16 (upto 26.11.2015)

(Rs. in crore)

S. No.	State	Project	Grant released (upto 26.11.2015)
1.	Manipur	Construction of Multi-purpose Indoor Hall in Senapati Dist. HQs, Manipur (Second instalment for the project sanctioned on 22.06.2012)	2.40
2.	Kerala	Laying of synthetic athletic track in University of Calicut, Kerala. (Balance instalment for the project sanctioned on 27.06.2013)	2.50
3.	Assam	Laying of synthetic athletic track (08 lanes) at North Lakhimpur College, Lakhimpur, Assam.	3.00
4.	Assam	Construction of multi-purpose indoor hall at Govt. Boys H.S. School, Dibrugarh under Dibrugarh Municipality Board, Assam.	1.80
5.	Andhra Pradesh	Construction of multi-purpose indoor hall at Agricultural College, Bapatla, Guntur District, Andhra Pradesh (Balance instalment for the project sanctioned on 05.11.2013)	2.40
6.	Mizoram	Construction of Multi-purpose Indoor Hall (60MX40M) at Sazaikawn, Lunglei Town, Mizoram (Balance instalment for the project sanctioned on 07.08.2015)	2.40
7.	Tamil Nadu	Laying of six lane synthetic athletic track in Udhamandalam, Tamil Nadu.	3.00
8.	Kerala	construction of Multi-purpose Indoor Hall at Kottayam, Kerala (Balance instalment for the project sanctioned on 26.08.2015)	2.13
9.	Tamil Nadu	construction of a Multi-purpose Indoor Hall at Vaduvur Higher Secondary School, Thiruvarur District, Tamil Nadu (Balance instalment for the project sanctioned on 26.08.2015)	1.80
10.	Punjab	Construction of Multi-purpose indoor hall at Tarn Taran, Punjab. (Second instalment of the project sanctioned on 17 th March, 2011).	0.98
11.	Odisha	Construction of multi-purpose Indoor hall at Ravenshaw University, Cuttack, Odisha.	1.80
12.	Uttarakhand	Construction of a Multi-purpose Indoor Hall at Kashipur, District Udham Singh Nagar, Uttarakhand. (Second instalment of the project sanctioned on 04 th July, 2013).	2.40
13.	Uttarakhand	Laying of synthetic turf hockey field at Maharana Pratap Sports College, Raipur, Dehradun. (Balance instalment of the project sanctioned on 07 th November, 2013).	3.20
Total			29.81

